

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(6)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : -
PETITION NUMBER : TCP/196/2016
NAME OF THE PETITIONER(S) : B.R. Lokesh
NAME OF THE RESPONDENT(S) : M/s Mamallapuram Development Private Limited & 4 others
UNDER SECTION : 397/398 of CA 1956 and 58/59 of CA 2013

S.No.	Name (in Capital)	Represented by	Signature
①	S. VARSHA for Ramasamy S. VARSHA	For 7 th Resp For 7 th Resp	shuk shak
②	M. Roshan Abir for Ciba vohru	R 2	M. Roshan Abir
③	S. Aravindan for Fox Moller Assurety	Cons of 3, 4, 5	
4.	chunitha HK For Indhumathy	For petitioner	chunitha HK

ORDER

Counsel for both the parties present, prayed for time to make final submissions. At request, time is extended. Put up on **09.03.2018** at **10.30 AM**.

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(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)